

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 7
(IB)-397(PB)/2018

IN THE MATTER OF:

| | | |
|------------------|------|----------------------|
| Bank of India | | Applicant/petitioner |
| Vs. | | |
| Basic India Ltd. | | Respondent |

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.11.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS

For the applicant :
For the respondent:

ORDER

CA-1194(PB)/2018

Status report filed by RP with regard to minutes of the CoC meeting confirming the appointment of IRP as RP with 100 % voting share by e-voting held on 06.11.2018. The report is taken on record subject to just all exceptions. The office is directed to maintain the record and put up the same before us at the time of final disposal.

The application stands disposed of.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

19.11.2018
Aarti